

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH, JABALPUR

O.A. No.458/2003

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Shri R.K.Upadhyaya, Member (A)

Indore, this the 13th day of August, 2003

CIRCUIT SITTING AT INDORE.

Sh. D.K.Sethi ... Applicant

(As per memo. of parties)
(By Advocate: Sh. D.M.Kulkarni)
Vs.

Union of India & Others .. Respondents
(As per memo. of parties.)

O R D E R (Oral)

By Sh. Shanker Raju, Member (J)

As the BSNL is not notified under Section 14 of the Administrative Tribunals Act, 1985, for want of jurisdiction, the OA is dismissed with liberty to assail the applicant's grievance before the appropriate forum in accordance with law. No costs.

2. OA be returned to the applicant after retaining a copy of the OA.

(Signature)
(R.K.UPADHYAYA)

MEMBER (A)

S. Raju
(SHANKER RAJU)
MEMBER (J)

/rao/

पृष्ठांकन सं. ओ/व्या.....जबलपुर. दि.....
प्रतिरक्षित वाचे दिन -

(1) श्री दीपक शर्मा ने अर एस्टेलिशमेंट, जबलपुर
(2) श्री रमेश शर्मा/कु.....के काउंसल
(3) श्री रमेश शर्मा/कु.....के काउंसल
(4) श्री रमेश शर्मा, जबलपुर एवं अन्तर्राष्ट्रीय
सूचा एवं आवश्यक गार्डवाली देतु

(Signature)
उप राजस्वार्थ २४/८/०३